

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 109

IA No. 532/23

CP (IB) No. 585/Chd/Pb/2019

IN THE MATTER OF:-

Vikram Thaman & Ors.

...Petitioner

Versus

Yee Bee Gee Infrastructure Pvt. Ltd.

...Respondent

Under Section: 7, IBC 2016, Rule 11 of NCLT, 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 02.05.2024 and list the same in supplementary list.

Sd/-
Court Officer

Tanvi
15.04.2024